

to the following in Delhi Cantonment:—

(i) Pritam Singh Gill, Gill Flour Mill/Cotton Spinning and Grinding Mill, 2/27, Sadar Bazar.

(ii) Sohan Saha, Sohan Saha Flour/Cotton Spinning Mill, 1/166, Sadar Bazar.

(iii) Narinder Kumar Jai, Jain Flour Mill, 2/24, Sadar Bazar.

Delay in Payments to Small Scale Sectors

527. SHRI SUBODH SEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether he is aware of strict guidelines by the Bureau of Public Enterprises in the case of public sector units, under which cases of delayed payments beyond 30 days to the small scale sector after acceptance of goods should be brought to the notice of the Board of Directors as part of the agenda at its meetings;

(b) whether he is also aware that the concerned purchasing organisations refuse to honour the bills after the expiry of 90 days; and

(c) if so, what steps have been taken for the early payments to the small scale units particularly ancillary and sub-contracting units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c). No specific complaints have been received by the Government in this regard. However, the need for making prompt payment to the small scale/ancillary units is always emphasised on the public sector enterprises from time to time.

Reports of National Police Commission

528. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No. 463

on 19th April 1981 regarding Reports of National Police Commission and state;

(a) what are the dates on which each of the Reports from the National Police Commission was submitted to Government;

(b) how many recommendations have been made in each of these Reports;

(c) how many of the recommendations from each Report have been accepted by Government and the reasons for the delay in not accepting the remaining recommendations and the reasons of slow implementation thereof; and

(d) when would the other Reports be placed on the Table of the Lok Sabha?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) In all eight reports have been submitted by the National Police Commission. The 1st, 2nd, 3rd, 4th, 5th, 6th, 7th and 8th reports were submitted in February, 1979 August, 1979, February, 1980, June 1980, November 1980, march 1981, May 1981, and June 1981 respectively.

(b) In all, 870 recommendations have been made in the eight reports.

(c) and (d). The recommendations contained in the First Report were considered at the Conference of the Chief Ministers held on 6th June, 1979 and its conclusion were communicated to the State Governments/UTs. for implementation. These have either been implemented or are at various stages of implementation by the State Governments/UTs. The remaining seven Reports of the National Police Commission are still under examination. The Government would be able to take a decision as to laying the remaining seven reports on the Table of Lok Sabha after their examination is completed.